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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.63/560(6)/NCLT/AHM/2017(New)
Gujarat High Court C.P. No. 543 of 2016(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

Name of the Company: Shobhashree Spinners Pvt. Ltd. & Anr.
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dr. (H.C) CS Shilpi Thapar	PCS	Shobhashree Spinners P. Ltd	Shilpi Thapar
2.				


ORDER

Learned PCS Ms. Shilpi Thapar present for Petitioner. None present for Registrar of Companies. None appeared for Shareholders.

Reply filed by ROC.

Heard arguments of Learned PCS for Petitioner.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.